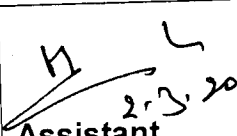


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 24.02.2020 To 28.02.2020				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/51938 /2019	FO/50316/2020	20.02.2020	24.02.2020
2	E/53069/2016	FO/50327/2020	24.02.2020	27.02.2020
3	E/53609/2018	FO/50328/2020	24.02.2020	27.02.2020
4	E/2000,2002/2011	FO/50336-37/2020	24.02.2020	27.02.2020
5	E/52854/2018 with E/MISC/50939/2019 E/CO/51269/2018	FO/50342/2020	24.02.2020	27.02.2020
6	E/51381-82/2019	FO/50344-45/2020	24.02.2020	27.02.2020
7	E/51650,51891/2019	FO/50346-47/2020	24.02.2020	27.02.2020
8	E/51946-47/2019	FO/50348-49/2020	24.02.2020	27.02.2020
9	E/51971-72/2019	FO/50352-53/2020	24.02.2020	27.02.2020
10	E/53821/2018	FO/50355/2020	24.02.2020	27.02.2020
	E/52261-62, 52331/2019	FO/50356-58/2020	24.02.2020	27.02.2020
		MISC. ORDER		
1	E/Rom/50338/2019 In E/50777/2017	MO/50102/2020	20.02.2020	24.02.2020
				 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)